

taking District T. B. Programme under which diagnostic and treatment facilities are provided not only to the urban population but also to the rural population through primary health Centres and rural dispensaries under the supervision of the District T. B. Clinic. B. C. G. Vaccination has also been introduced. The pattern of the campaign is "house to house" method of vaccination and the B. C. G. teams are being gradually integrated with District T. B. Centres.

According to the National T.B. Sample Survey conducted during the years 1955-58, nearly 1.5% of the population is suffering from active tuberculous of which one-fourth is infectious or sputum positive. Thus the number of T. B. cases is estimated to be about 7.5 to 8 million of which nearly 1.8 to 2 million are infections.

(c) and (d). With the discovery of the modern anti T. B. drugs, it has been found by scientifically controlled trials that the majority of T. B. patients can be treated as effectively in their own houses on a domicilliary basis as in a hospital. The existing T. B. beds in various hospitals are, therefore, used only for some patients who are suffering from some complications or need surgical treatment. The establishment of additional T. B. beds has been given low priority in the national T. B. Control Programme. However, 2500 more beds are proposed to be established in the Fourth Five Year Plan period.

#### Acquisition of Unauthorised Colonies and Buildings by D. D. A. in Delhi

7046. SHRI V. NARASIMHA RAO : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the Delhi Development Authority proposes to acquire the unauthorised colonies and buildings in the green belt in Delhi ;

(b) if so, whether Government propose to offer alternative land to build houses to the persons whose lands and buildings are acquired ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) to (c). The required information is being collected and will be laid on the Table of the Sabha.

#### Annual Increments to Central Government Employees

7047. SHRI N. R. DEOGHARE : Will the Minister of FINANCE be pleased to state :

(a) the year in which the annual increments in the pay scales granted to Class IV, Class III and Class II employees of the Central Government were fixed ;

(b) whether it is a fact that these increments, in view of the high cost of living, now fail to serve the object of providing an incentive for efficient work ; and

(c) if so, the reasons for not revising the rates of increment with the increase in the cost of living ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) 1959

(b) No, Sir. The rate of increment is not linked to cost of living which is compensated through suitable adjustments in the rate of Dearness Allowance from time to time.

(c) Does not arise.

#### सिडनी में एशियाई विकास बैंक की बंठक

7048. श्री रघुबीर सिंह शास्त्री : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या एशियाई विकास बैंक की दूसरी बैठक सिडनी में 10 अप्रैल, से 12 अप्रैल, 1969 तक हुई थी ;